

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 457 /Confdl./2016
I-8-2/2002 (Pt. IX)

Bilaspur, dated the 08 /07/2016

Copy of Circular F. No. 1(55)/2009/AFT/PB/Adm-II, dated 20.06.2016 alongwith enclosures of the Principal Registrar, Government of India, Ministry of Defence, Armed Forces Tribunal, Principal Bench, West Block-VIII, R.K.Puram, Sector-1, New Delhi is enclosed herewith with a direction that the concerned candidates who fulfil the eligible qualification for the post of **Registrar in Armed Forces Tribunal, Regional Bench, Jaipur** may submit their application in the prescribed proforma so as to reach this Registry **on or before 18.07.2016** failing which it shall be presumed that none of them are willing for the same.


(Arvind Singh Chandel)
Registrar General

Encl: As above

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

West Block-VIII
R.K. Puram, Sector-I
New Delhi 1100066

F. No. 1(55)/2009/AFT/PB/Adm-II

Dated 26th June, 2016

CIRCULAR

Applications are invited for filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Jaipur on deputation basis/on re-employment on contract basis for a period of one year from suitable candidates who fulfill the following eligibility conditions:-

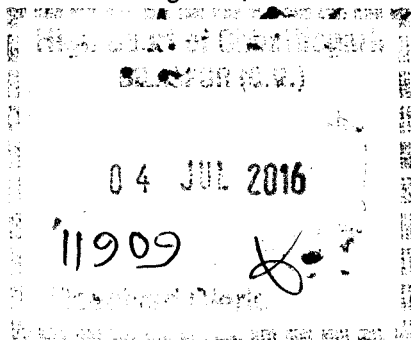
Name of the Post	No. of Post	Pay scale(Rs.)	Eligibility conditions
Registrar	01 Group 'A' Gazetted General Central Service Non-Ministerial	(Pay Band - 4) Rs.37400 - 67000 + Grade Pay Rs. 8700/-	<p>(i) <u>For Deputation:</u> Officers of Central Government or State Government or Supreme Court or High Courts or District Courts or Judge Advocate General (JAG) Branches of Army, Navy & Air Force possessing a degree in law and holding :-</p> <p>(a) Analogous post on regular basis in the parent cadre.</p> <p>(b) A post in the scale of Pay Band-3 (Rs. 15600-39100/-) + Grade Pay Rs. 7600/- with a minimum of five years regular service in that grade.</p> <p><u>For re-employment on contract basis:</u> Officers with similar qualifications and eligibility as for deputation.</p>

2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.

3. The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

4. The maximum age limit for the re-employment on contract basis is 64 years. The gross pension will be reduced from the pay fixed.

.....2/-



AR/E)
Rg
4/7/16

5. - The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Government Organization /Department shall ordinarily not exceed **three years**.

6. The application (s) in the prescribed Proforma (Annexure I) of the eligible officer(s) who can be spared in the event of their selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, by the Departments latest by **01st August, 2016 (Monday)** along with photo copies of the Annual Confidential Reports for the last five years of the candidates alongwith Vigilance Clearance Certificate..

7. The applicant (s) interested in applying, for the post of Registrar on re-employment on contract basis may send their application (s) directly by the aforesaid date along with all the relevant documents like PPO, Date of Birth Certificate, LLB Certificate, Experience Certificate etc.



(G.P.Mogha)
Principal Registrar

Enclosure: Annexure-1

Distribution :-

1. All Ministries and Departments of Government of India.
2. Registrar General, Supreme Court of India.
3. Registrar Generals, All High Courts in India.
4. MoD, AFT Cell, New Delhi.
5. Principal Registrar, Central Administrative Tribunal, New Delhi.
6. AFT, Principal Bench, New Delhi – Website.
7. Guard File.
8. Deputy Registrar
AFT, Regional Bench,
Jaipur. - For information and with the request for circulation to all concerned locally from their end with advice that applications may be forwarded by such local officers directly to AFT, Principal Bench by due date.

BIO-DATA PROFORMA

1. Post applied for :
 2. Name (in capital letters) :
 3. Whether belongs to SC/ST category :
 4. Age and date of birth :
 5. Present Pay Band with Grade Pay :
 6. Present designation & Ministry/ department:
along with date of appointment to the grade :
 7. Post held substantively and date of regular
Appointment in that Pay Band/Grade Pay :
 8. Educational Qualifications :
 9. Training/Experience, if any :
 10. Any other special qualification or experience :
 11. Date of return from the last deputation, if any :
 12. Residential Address :
 13. Contact number :
 14. Any other information :
- Signature :
- Date :
- Section/Place of Posting :
- Tele No :

Through

Controlling Officer